

बाह्य है कि इस क्षेत्र में काफी सड़कों डेवलप हो गई हैं, काफी रेलें हो गई हैं। इसलिए बल्क कमोडिटी हों या दूसरी हों, जलमार्ग से उनको ले जाना बहुत सहूल अथवा लाभदायक रह गया है।

की दिशुक्ति मिश्र : नदी से सस्ता पड़ता है। (व्यवधान)...

DR. RANEN SEN : I find in this statement under the head 'Names of the schemes' Techno-economic survey and other investigations on the Bhagirathi-Hooghly system. May I know whether the Minister can tell us that this survey has already been started in West Bengal and, if so who is the actual authority to conduct the survey. Lastly, I want to know whether the survey has got any connection with the Farakka Barrage project ?

SHRI OM MEHTA : The survey will be undertaken shortly and the authority which will conduct the survey is the Inland Water Transport cell of the Government of West Bengal.

**Invention of Laser Beam Instrument
by Indian Institute of Technology,
Kanpur**

*1476. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Indian Institute of Technology, Kanpur, has invented Laser Beam Instrument recently ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) The Indian Institute of Technology, Kanpur has developed a Laser Beam Unit to supplant conventional surveying and leveling instruments.

(b) Government welcomes this development since it facilitates surveying and leveling operations under difficult conditions.

SHRI S. M. BANERJEE : Sir, since this development is a break-through in the

right direction of scientific development, I would like to know whether Government is likely to reward the professor concerned who has done it.

SHRI D. P. YADAVA : So far as rewarding is concerned, definitely we give some incentive to the professors who do this.

SHRI S. M. BANERJEE : I would like to know whether some special financial aid will be given to IIT for further development of this particular instrument ?

SHRI D. P. YADAVA : IIT has got enough funds at its disposal and should the necessity arise for its development in a better way, definitely the Government will think over it ?

SHRI BRIJ RAJ SINGH (Kotah) : I would like to know that in the light of the fact the laser beam has very varied application, has the Government thought it can also be profitably used for defence purposes ?

MR. SPEAKER : That is a specific question.

SHRI D. P. YADAVA : At this moment we cannot say anything. This concerns Defence.

**Grant of Interim Relief to Punjab
Government Employees**

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*1478. SHRI PRABODH CHANDRA :
SHRI TEJA SINGH SWA-
TANTRA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any representations from Punjab Government employees for grant of interim relief, as has been given in several States ; and

(b) if so, what are those demands and the steps taken by Government to meet the demands of the Punjab Government employees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) The demand was for grant of interim

relief to employees in the State on Central Government pattern with effect from March 1970. According to information furnished by the State Government the general pay scales of State Government employees were revised with effect from 1st February, 1968 and anomalies in pay scales have been removed recently. The State Government have given, with effect from 1st July 1971, relief to their employees in the shape of enhanced dearness allowance ranging between Rs. 6 to Rs. 11 per mensem to employees drawing pay upto Rs. 499/- with marginal adjustment upto Rs. 554/- p.m.

SHRI PRABODH CHANDRA : Is the Minister aware of the fact that this concession applies hardly to 20 per cent of the Government employees? What about the remaining 80 per cent? Have the Government any proposal to give relief to them as well?

SHRI K. R. GANESH : This concession was given to the lowest grade employees. As far as the demand for interim relief is concerned, this has been sent to the Punjab Government.

SHRI PRABODH CHANDRA : The State Government is under the Government of India; it is under President's rule. Therefore, is the Centre giving any directive to the State Government or to the adviser to consider sympathetically the demand of the Government servants, who have not been given any relief by the recent relief given by Government?

SHRI K. R. GANESH : It is for the Punjab Government to give its consideration first to the advisability or otherwise of this demand. Then only the Central Government will come in.

SHRI PRABODH CHANDRA : The State being under President's rule, I want the Minister to clarify the answer that he has given to my second supplementary. May I know from the Minister whether any representation from the State employees was received by the Government of India and have they merely passed it on to the Punjab Government, or have they given any suggestions or advice on the subject.

SHRI K. R. GANESH : A representa-

tion was received. It has been passed on to the Punjab Government.

श्री हरबारा सिंह : क्या मिनिस्टर साहब बतलायेंगे कि उनके पास जो रिप्रिजेंटेशन आये हैं, जिनको उन्होंने पंजाब गवर्नमेंट के पास भेज दिया है और जिसमें बिल्कुल वहाँ के एम्प्लोयीज की तमन्नी नहीं ई है, उसमें किसी स्टेज पर वह इंटरवीन कर सकेंगे ?

SHRI K. R. GANESH : As I answered earlier, this is a matter on which the Punjab Government has got to give its initial consideration.

श्री तेजा सिंह स्वतंत्र : गवर्नमेंट की तरफ से कहा गया था कि इंटेरिम रिलीफ देने के लिये पंजाब गवर्नमेंट के पास पंसा कम है। हमने इस बात को मान लिया था और प्रान्तीय सरकार ने मान लिया था कि अगर रि-इम्पोजीशन आफ लेंड रेवेन्यू कर दिया जाये तो उससे ग्राय को साढ़े तीन करोड़ रुपया मिल जायगा। क्या इस पर भी सरकार नहीं कह सकती कि इंटेरिम रिलीफ दिया जा सकता है ?

SHRI K. R. GANESH : We have not received any reply from the Punjab Government.

श्री छटल बिहारी बाजपेयी : पंजाब में राष्ट्रपति शासन है, केन्द्र पंजाब का शासन चला रहा है...

अध्यक्ष महोदय : चलाता तो पंजाब गवर्नमेंट के जरिये ही है।

श्री छटल बिहारी बाजपेयी : क्या आपका मतलब है कि अगर केन्द्रीय सरकार चाहे तो पंजाब के कर्मचारियों को भत्ता नहीं बढ़ा सकती ? या वह बढ़ाना ही नहीं चाहती ?

अध्यक्ष महोदय : आपकी बात था गई है। आपने प्रश्नही सलाह दे दी है।